

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 14.05.2019 (TUESDAY)

Court of Chairperson

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) 473 of 2018	Seth ThakurdasKhinraj Rathi Vs. Cal Refineries Ltd and Anr.	Anurag Ojha	Lakshmi Gurung- R2 Rakesh Kr. Jain- RP
2.	Comp. App. (AT) (Ins) No. 719 of 2018	Encore Asset Reconstruction Pvt. Ltd. Vs. Charu Sandeep Desai & Ors.	Amit Mahaliyan	Somasekhar Sundaresan
3.	Comp. App. (AT) (Ins) No. 29 of 2019	Capri Global Capital Ltd. Vs. Value Infracon India Pvt. Ltd.	Kunal Godhwani	Sanjay Kumar Singh-RP Mohd. Azeem Vikas Tiwari-R2
4.	Comp. App. (AT) (Ins) No. 195 of 2019	Superna Dhawan & Anr. Vs. Bharati defence And Infrastructure Ltd. & Ors.	Satyabrata Panda	Sumesh Dhawan Sanjay Bhatt-R3

10:50 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 789 of 2018	Canbank Factors Ltd. Vs. Dharmendra Kumar, Interim R.P.	A.N. Tiwari	Rohit Rathi-(IRP)
2.	Comp. App. (AT) (Ins) No. 172 of 2019	Indiabulls Housing Finance Ltd. Vs. Rudra Buildwell Projects Pvt Ltd.	Sumesh Dhawan	

For Orders

3.	Comp. App. (AT) (Ins) No. 782-783 of 2018	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd. Through IRP	Mohit Choudhary	Anurag Sharma- IRP
4.	Comp. App. (AT) (Ins)No. 89 of 2019	Praveen Kumar Mundra Vs. CIL Securities Ltd.	Karan Nagpal	Nikhil Jain
5.	Comp. App. (AT) (Ins) No. 149 of 2019	Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr.	Sunil Sharma	G.P. Madaan
6.	Comp. App. (AT) (Ins) No. 389 of 2019	Rajesh Arora Vs. Barumal Vinod Kumar & Anr.	Iggu Chittiappa	Anurag Bhatt-RP
7.	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal Vs. Sabyasachi Bagchi With	N.Chinnachamy	Kunal Chatterji

8.	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	Bijay Agarwal- PCS
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For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 509 of 2019	State Bank of India. Vs. Anuj Bajpai (Liquidator)	Sindhu T.P	
10.	Comp. App. (AT) (Ins) No. 510 of 2019	Western India Metal Processors Ltd & Ors. Vs. Benteler Trading International GMBH	Narender Singh Yadav	
11.	Comp. App. (AT) (Ins) No. 512 of 2019	K. N. Mahesh Prasad. Vs. MedinnBelle Herbalcare Pvt Ltd.	Sumesh Dhawan	
12.	Comp. App. (AT) (Ins) No. 513 of 2019	Bannari Amman Spinning Mills Ltd. Vs. My Choice Knit & Apparels Pvt. Ltd.	Nandini Sharma	
13.	Comp. App. (AT) (Ins) No. 514 of 2019	Anandcine Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Anr.	Mithun Verghis	
14.	Comp. App. (AT) No. 113 of 2019	Joint Commissioner of Income Tax (OSD). Vs. Reliance Jio Infocomm Ltd. & Ors.	Sagar Suri	
15.	Comp. App. (AT) No. 114 of 2019	Income Tax Officer, Ward 3(3)-1, Mumbai Vs. Reliance Jio Infratel (P) Ltd. & Ors.	Lakshmi Gurung	

For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 22 of 2019	Gupshup Technology India P. Ltd. Vs. Zopsmart Technology P. Ltd.	Ashok Kriplani	Amit Acharya
17.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Jayant Mehta
18.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Saran Suri	Aashish Makhija
19.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt Ltd. Vs. K12 Techno Services Pvt ltd.	Kumar Sudeep	Prawal Mishra
20.	Comp. App. (AT) (Ins) No. 116 of 2019	Arokiasamy Joseb Raj. Vs. Pathukasahasram Raghunathan Raman & Ors. With	Divyanshu Rai.	P. Raghunathan Raman-RP Richa Sandilya- (R2-R6)
21.	Comp. App. (AT) (Ins) No. 117 of 2019	Arokiasamy Joseb Raj Vs. Pathukasahasram Raghunathan Raman & Ors	Divyanshu Rai.	Kunal Tandon- (R2-6)
22.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	
23.	Comp. App. (AT) (Ins) No. 253 of 2019 & I.A. No. 995 of 2019	Ilam Chand kamboj Vs. ANG Industries Ltd.	Gaurav Malik	

24.	Comp. App. (AT) (Ins) No. 367 of 2019	Surya Alloy Industries Ltd. Vs. Larsen & Toubro Ltd.	Goutham Shiv Shankaar	Manjula Gupta
25.	Comp. App. (AT) (Ins) No. 369 of 2019	Shrishti Electromech Pvt Ltd. Vs. Vijay Home Appliances Ltd.	Ateepriya Bhatia	
26.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)

For Hearing

27.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1-R4), Nitesh Srivastava (R6)
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12: 30 PM

For Admission (After Notice)

28.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India	M.Theepa	R. S. Lakshman (R-SBI)
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 549 of 2018	Babulal Vardharji Gurjar Vs Veer Gurjar Aluminium Industries Pvt Ltd. & Anr.	Rohit Rathi	Abhishek Anandi-R1 Sonal JainR2
2.	Comp. App. (AT) (Ins) No. 621 of 2018	Umesh Aggarwal Vs. Ricoh India Ltd.	Siddharth Banthia	Mahima Singh-R1 Ragima R-(2,10,11) Diwakar Maheshwari-R3

For Orders

3.	I.A. No. 1405 of 2019 in Comp. App (AT) (Ins) No. 304 of 2017	Export Import Bank of India Vs. Resolution Professional, JEKPL Pvt. Ltd.	Ashish Rana	Ahsan Ahmad, Rohit Chaudhary, Mukesh Mohan, SarveshKashyap
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For Hearing (Part Heard)

4.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
5.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28

6.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. With	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
7.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
8.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
9.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. With	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
10.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	
11.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
12.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt ltd Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
16.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
17.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors With	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
18.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors With	Anand Verma	Anupam Prakash, Ishan Gaur
19.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. With	Dhaval Mehrotra	Vaijayant Paliwal

20.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. With	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
21.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. With	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
22.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. With	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
23.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
24.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. With	Anjan Chakraborty	Tarun Agarwal
25.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
26.	Comp. App. (AT) (Ins) No. 428 of 2019 With Defects	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	
27.	Comp. App. (AT) (Ins) No. 429 of 2019 With Defects	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	
28.	Comp. App. (AT) (Ins) No. 449 of 2019	MSTC Ltd. Vs. Essar Steel India Ltd & Ors. With	Pallavi Pratab	
29.	Comp. App. (AT) (Ins) No. 454 of 2019	Oil and Natural Gas Corporation Ltd. Vs. Satish Kumar Gupta & Ors.	Sanjeev Kapoor	

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For Re-fixing the Date of Hearing

30.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. With	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
31.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2),

				Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
32.	Comp. App. (AT) (Ins) No. 243 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) With	VijayendraPratapSingh	Honey Satpal-RP Sasham Babbar
33.	Comp. App. (AT) (Ins) No. 244 of 2018	Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal
34.	Comp. App. (AT) (Ins) No. 245 of 2018	ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal-RP Sasham Babbar
35.	Comp. App. (AT) (Ins) No. 249 of 2018	State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. With	R.P. Kapur	Honey Satpal-RP Shweta Bharti (R-IFCI)
36.	Comp. App. (AT) (Ins) No. 276 of 2018	Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Tarun Mehta	Honey Satpal
37.	Comp. App. (AT) (Ins) No. 301 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for Jaypee Infratech Ltd) with	VijayendraPratap Singh	Honey Satpal-RP Sasham Babbar
38.	Comp. App. (AT) (Ins) No. 331 of 2018	Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	DivyanshuGoyal	Honey Satpal
39.	Comp. App. (AT) (Ins) No. 343 of 2018	United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. with	Rajiv S. Roy	Honey Satpal Shipra Shukla-R26
40.	Comp. App. (AT) (Ins) No. 348 of 2018	Central Bank of India Vs. Anuj Jain with	Jaswinder Singh	Honey Satpal
41.	Comp. App. (AT) (Ins) No. 349 of 2018	Standard Chartered Bank Vs. Anuj Jain with	Parag Maini	Honey Satpal
42.	Comp. App. (AT) (Ins) No. 353 of 2018	ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Manu Nair	Honey Satpal Sasham Babbar
43.	Comp. App. (AT) (Ins) No. 370 of 2018	UCO Bank Vs.	Abhijet Roy	Honey Satpal, Divyanshu Goyal(R-23)

		Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With		Jaswinder Singh-R26
44.	Comp. App. (AT) (Ins) No. 374 of 2018	The Karur Vysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with	Rekha Anand	Honey Satpal
45.	Comp. App. (AT) (Ins) No. 376 of 2018	L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for Jaypee Infratech Ltd. With	Varun Singh	Honey Satpal
46.	Comp. App. (AT) (Ins) No. 411 of 2018	Central Bank of India Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with	Jaswinder Singh	Honey Satpal
47.	Comp. App. (AT) (Ins) No. 424 of 2018	Canara Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
48.	Comp. App. (AT) (Ins) No. 436 of 2018	Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Sanjay Bajaj	Honey Satpal
49.	Comp. App. (AT) (Ins) No. 458 of 2018	IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Shweta Bharti	Honey Satpal
50.	Comp. App. (AT) (Ins) No. 492 of 2018	Allahabad Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
51.	Comp. App. (AT) (Ins) No. 511 of 2018	Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. With	Prareek Khaitan	Honey Satpal
52.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd.	Abhimanyu Chopra	Honey Satpal
53.	Comp. App. (AT) (Ins) No. 633 of 2018	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. with	Niraj Kumar	Diwaker Maheshwari (R-1), Kumar Sudeep-R3
54.	Comp. App. (AT) (Ins) No. 718 of 2018	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	Satendra K. Rai-R1 Diwakar Maheshwari-RP
55.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra

56.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R- CCI), Kunal Mehra
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By Order
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